GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA STARRED QUESTION NO. 138 TO BE ANSWERED ON 12 FEBRUARY, 2019

STORAGE OF BUFFER STOCK

*138. SHRI VENKATESH BABU T.G.:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the quantum of storage of buffer stock fixed by the Government for various food items;
- (b) whether the Government has any proposal to set up an institution under Public-Private Partnership (PPP) model to manage the proposed buffer stock of pulses and tackle the problem of food shortage due to crop loss in any year and also price spikes of essential food items; and
- (c) if so, the details thereof and if not, the reasons therefor?

A N S W E R MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE STARRED QUESTION NO. 138 DUE FOR ANSWER ON 12.2.2019 REGARDING STORAGE OF BUFFER STOCK

(a): In terms of the Foodgrain Stocking Norms, the quantum of storage of buffer stock of Rice and Wheat is as under:

(Quantity LMT)

As on	Wheat	Rice	Total
1 st April	74.60	135.80	210.40
1 st July	275.80	135.40	411.20
1 st October	205.20	102.50	307.70
1 st January	138.00	76.10	214.10

These norms are maintained for the Central Pool by Food Corporation of India without any State-wise bifurcation. Further, Government has approved creation of dynamic buffer of upto 20 Lakh MT of pulses as well.

(b) & (c): Government has approved engaging professional pulses buffer management entity for efficient management of the buffer stock. As of now, the buffer is managed by the designated agencies viz., Food Corporation of India, National Agricultural Cooperative Marketing Federation of India (NAFED), Small Farmers' Agribusiness Consortium (SFAC), and Metals & Minerals Trading Corporation of India (MMTC), under the overall oversight of the Department and Price Stabilization Fund Management Committee (PSFMC) (in Department of Consumer Affairs).
